

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1539**  
TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019

**UPLIFTMENT OF FARMERS**

1539. SHRI NIHAL CHAND:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has sanctioned any funds for the upliftment of farmers across the country including Rajasthan;
- (b) if so, the details thereof and if not, whether there is any possibility of sanctioning such funds in future ; and
- (c) the steps taken by the Union Government to ameliorate the standard of living of farmers ?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री ( SHRI PARSHOTTAM RUPALA)

(a) to (c): Agriculture is a State subject. Government of India supports and facilitates the State Governments through many Centrally Sponsored and Central Sector Schemes to promote agriculture in the country to boost farmer's income through various schemes. An amount of Rs.57,600.00 crores has been allocated for upliftment of farmers across the country, including Rajasthan. A statement showing allocation of funds to various schemes being implemented by this Department is at Annexure – I.

Also, Government of India supplements the efforts of the State Governments through various Schemes/Programmes. The Government has been reorienting the agriculture sector by focusing on an income-centeredness which goes beyond achieving high outcome/productivity, reduced cost of cultivation and remunerative price on the produce, with a view to earn higher profits from farming.

For giving a major boost for the farmers income, the Government has approved the increase in the Minimum Support Price (MSP) for all Kharif and Rabi Crops for 2018-19 season at a level of at least 150 percent of the cost of production.

With a view to provide better insurance coverage to the crops for risk mitigation on account of natural calamities and other factors, the Government has launched a Crop Insurance Scheme, namely, Pradhan Mantri Fasal Bima Yojana (PMFBY) from Khariff 2016 season. This scheme provides insurance cover including post-harvest risks in specified instances.

The Government with a view to augment the income of Small and Marginal Farmers, in the Union Budget 2019 has announced "Pradhan Mantri Kisan SAMman Nidhi (PM-KISAN)' a new Central Sector Scheme will be 100% funded by the Government of India.

Under the Scheme, financial benefit of Rs. 6000/- per year will be provided to all Small and Marginal Farmer families having cultivable land holding upto 2 hectare. This financial benefit will be provided in 3 equal installments of Rs. 2000/- each in a period of every four months in a financial year. The benefit shall be admissible under the Scheme w.e.f. 01-12-2018. The existing land-ownership system in the States/Union Territories will be used for identifications of beneficiaries.

The list of other schemes implemented/ run by Department of Agriculture Cooperation & Farmers Welfare inter-alia is at Annexure -II.



## Details of State-wise funds allocated, released and expenditure under schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during 2018-19

(Rs in Crore)

Sl. No.	Name of the Scheme	National Food Security Mission (NFSM)			National Food Security Mission-Oil Seeds and Oil Palm(NFSM-OS&OP) Erstwhile NMOOP			Rainfed Area Development & Climate Change (Erstwhile Rainfed Area Development)			Soil Health Management (SHM)			Soil Health Card (SHC)		
		Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.
1	Andhra Pradesh	73.92	47.08	26.54	52.50	26.25	15.63	17.50	13.13	5.69	6.11	18.45	13.93	13.46	13.46	13.46
2	Arunachal Pradesh	9.60	7.20	0.00	9.70	6.52	2.36	2.00	1.20		0.17	0.00	0.00	0.66	0.49	0.00
3	Assam	162.21	105.58	55.76	33.80	0.00	0.00	2.00	0.00		2.62	1.18	0.00	9.91	5.62	0.00
4	Bihar	83.31	46.31	0.00	11.74	0.00	0.00	2.00	0.97		4.74	0.63	0.00	12.90	9.68	0.00
5	Chhattisgarh	111.82	78.58	37.71	21.87	6.42	0.63	6.50	3.25		4.28	1.67	0.00	7.00	6.47	3.50
6	Goa	0.13	0.00	0.00	0.05	0.00	0.00				0.08	0.71	0.00	0.26	0.00	0.00
7	Gujarat	26.76	10.55	0.00	25.06	9.36	14.15	11.60	4.64		8.70	0.16	0.00	18.33	11.35	0.00
8	Haryana	20.29	3.55	0.00	4.01	0.00	0.00	1.00	0.00		3.24	2.36	0.00	16.00	11.55	0.00
9	Himachal Pradesh	12.92	9.69	0.00	0.00	0.00	0.00	8.00	8.00	2.53	0.49	2.25	1.35	1.51	1.13	0.70
10	Jammu & Kashmir	12.76	6.21	0.00	0.89	0.55	0.27	2.00	1.00		0.70	0.00	0.00	2.47	2.47	0.00
11	Jharkhand	58.70	33.01	9.90	7.00	0.98	0.00	7.50	4.50		0.97	0.39	0.00	1.49	1.12	0.00
12	Karnataka	138.40	74.20	32.45	13.92	9.61	6.66	10.00	5.54		9.98	7.12	0.00	16.71	12.13	5.26
13	Kerala	1.08	0.00	0.00	0.09	0.00	0.01	1.00	0.00		1.16	0.00	0.00	2.06	1.55	0.00
14	Madhya Pradesh	308.89	104.26	0.00	30.50	5.00	3.61	2.00	0.00		13.68	0.68	0.00	23.72	20.98	0.00
15	Maharashtra	155.90	61.89	45.44	48.56	39.58	19.67	25.00	25.00		15.68	0.00	0.00	31.20	15.60	15.60
16	Manipur	13.71	7.44	0.00	1.79	0.00	0.00	2.00	0.00		0.16	0.00	0.00	0.34	0.00	0.00
17	Meghalaya	5.95	3.09	0.00	1.67	0.00	0.00	4.00	2.40		0.23	0.00	0.00	0.61	0.30	0.30
18	Mizoram	3.04	2.28	0.00	11.64	5.82	5.82	7.00	7.00	3.50	0.09	0.34	0.00	0.23	0.22	0.00
19	Nagaland	18.87	14.14	0.00	6.79	3.40	0.00	9.00	9.00	5.40	0.30	0.00	0.00	0.53	0.40	0.40
20	Odisha	84.96	72.16	0.00	19.94	10.80	4.00	17.00	17.00	5.35	4.18	1.15	1.15	6.84	3.42	3.42
21	Punjab	16.15	0.00	0.00	0.50	0.00	0.00	0.00	0.00		3.57	0.99	0.00	8.12	4.06	1.09
22	Rajasthan	188.82	112.50	33.05	56.00	28.00	7.64	2.00	0.00		16.43	4.65	0.00	42.19	21.10	0.00
23	Sikkim	11.29	8.42	0.00	0.50	0.00	0.00	2.40	2.40	1.46	0.07	0.00	0.00	0.88	0.92	0.00
24	Tamil Nadu	58.00	46.71	24.31	14.01	11.84	7.85	32.00	32.00	10.53	4.59	2.50	0.00	12.86	9.65	5.77
25	Telangana	34.22	9.56	0.00	10.00	2.50	1.61	10.50	4.20		4.61	16.00	0.00	9.98	4.99	0.00
26	Tripura	22.46	11.68	7.80	1.72	0.71	0.27	6.00	3.60		0.23	0.52	0.00	0.53	0.37	0.26
27	Uttar Pradesh	189.13	111.75	0.00	19.49	9.74	3.35	20.00	19.95	7.32	14.89	9.06	0.00	46.22	23.19	15.60
28	Uttarakhand	20.29	13.13	0.00	0.84	0.43	0.01	8.00	8.00	3.21	0.63	0.50	0.15	2.18	1.83	1.00
29	West Bengal	109.22	76.93	54.70	52.23	29.81	0.00	8.00	8.00	2.48	4.60	0.00	0.00	12.74	6.37	0.00
30	A&N Island										0.00	0.00	0.00	0.08	0.06	0.00
31	Chandigarh										0.00	0.00	0.00	0.00	0.00	0.00
32	Dadra & Nagar Havali										0.00	0.00	0.00	0.08	0.06	0.00
33	Daman & Diu										0.00	0.00	0.00	0.00	0.00	0.00
34	Delhi										0.00	0.00	0.00	0.00	0.00	0.00
35	Lakshdweep										0.00	0.00	0.00	0.00	0.00	0.00
36	Pondicherry										0.00	0.38	0.00	0.15	0.15	0.00
	<b>Total</b>	<b>1952.79</b>	<b>1077.90</b>	<b>327.66</b>	<b>456.82</b>	<b>207.33</b>	<b>93.53</b>	<b>226.00</b>	<b>180.78</b>	<b>47.47</b>	<b>127.21</b>	<b>71.68</b>	<b>16.58</b>	<b>302.25</b>	<b>190.67</b>	<b>66.37</b>

**Details of State-wise funds allocated, released and expenditure under schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during 2018-19**  
(Rs in Crore)

Sl. No.	Name of the Scheme	Paramparagat Krishi Vikas Yojana (PKVY)			Sub-Mission on Agriculture Extension (Erstwhile Support to State Extension Programme for Extension Reforms - SMAE)			National E- Governance Plan (NEGP-A) Phase- II			Sub-Mission on Agriculture Mechansation (SMAM)			Sub Mission on Seeds & Planting Material (SMSP)		
		Name of the State	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.
1	Andhra Pradesh	80.78	34.00	34.00	18.86	18.86	11.77	1.09	1.09	1.09	150.00	150.00	75.00	10.17	14.64	14.64
2	Arunachal Pradesh	0.00	0.00	0.00	11.15	11.15	11.58	1.30	1.06		10.00	3.55		2.00	-	-
3	Assam	0.00	0.00	0.00	12.22	0.00	8.32				30.00			14.50	30.81	30.81
4	Bihar	2.06	0.00	0.00	37.83	18.91	34.40	3.02	1.51		50.00	25.00		4.80	3.00	3.00
5	Chhattisgarh	20.20	0.00	0.00	16.35	8.17	7.95	1.12	0.58		50.00	20.00		5.80	6.17	6.17
6	Goa	10.10	4.98	0.00	1.44	1.44	0.79	0.00	0.00					1.00		
7	Gujarat	0.00	0.00	0.00	28.98	28.98	22.71	1.70	0.00		15.00	8.69		8.80	1.06	1.06
8	Haryana	0.00	0.00	0.00	13.70	10.27	6.53	0.94	1.92		60.00	45.00	29.49	2.35	0.06	0.06
9	Himachal Pradesh	2.27	0.00	0.00	9.49	12.49	7.48				15.00	14.53	10.97	7.51	8.47	8.47
10	Jammu & Kashmir	0.76	0.00	0.00	16.78	8.39	3.92	1.02	0.49		13.62	10.22		9.50	5.92	5.92
11	Jharkhand	15.15	0.00	0.00	28.13	18.65	17.22				3.00	3.00		4.55		
12	Karnataka	10.10	4.08	0.00	25.84	25.84	13.58				104.98	104.98	44.35	7.23	8.80	8.80
13	Kerala	2.22	0.00	0.00	16.38	8.19	5.18				15.00	10.37		1.00	0.08	0.08
14	Madhya Pradesh	49.44	24.72	0.00	39.70	27.85	15.48				100.00	50.39		32.62	28.37	28.37
15	Maharashtra	7.07	0.00	0.00	41.14	31.03	26.89				151.71	145.50	14.32	22.05	35.73	35.73
16	Manipur	0.00	0.00	0.00	9.48	4.74	5.49	0.50	0.00		10.00	28.61		2.00	0.09	0.09
17	Meghalaya	0.00	0.00	0.00	4.88	3.90	5.81	0.70	0.64		4.00	1.11		2.00	1.15	1.15
18	Mizoram	0.00	0.22	0.00	4.14	4.75	2.93	0.70	0.67		8.00	3.75		2.00	-	-
19	Nagaland	0.00	0.43	0.00	13.28	13.28	6.64	1.20	1.08		41.96	41.96	15.00	3.00	1.81	1.81
20	Odisha	14.54	7.27	0.00	35.56	35.56	22.40	1.91	1.91		72.96	72.96	51.12	6.70	2.05	2.05
21	Punjab	2.02	0.00	0.00	18.92	9.46	10.62	1.04	0.00		30.00			1.00	0.10	0.10
22	Rajasthan	100.98	50.49	0.00	23.23	23.23	18.74	1.71	0.73		30.00	10.00		16.80	1.14	1.14
23	Sikkim	0.00	6.57	0.00	3.13	1.57	2.37	0.50	0.25		5.00	2.00	0.10	1.00	0.47	0.47
24	Tamil Nadu	4.04	2.02	1.24	45.41	45.41	31.10	2.40	2.36		153.21	153.21	27.89	16.72	29.61	29.61
25	Telangana	0.00	0.00	0.00	10.80	2.70	6.51	0.69	0.25		20.00	6.00		7.40	8.22	8.22
26	Tripura	0.00	0.72	0.00	4.73	4.73	4.80	1.00	1.37		50.00	31.28		1.00	-	-
27	Uttar Pradesh	10.10	12.80	0.00	105.69	85.76	58.61	4.78	2.39		75.00	36.58		46.55	28.55	28.55
28	Uttarakhand	118.15	59.07	35.45	8.75	4.37	6.89	0.72	0.72		50.00	37.50	30.59	11.13	10.18	10.18
29	West Bengal	0.00	0.00	0.00	39.42	39.42	29.89	1.96	1.96		15.00	11.25		3.57	0.97	0.97
30	A&N Island	0.00	0.00	0.00	3.00	1.50	0.91	0.21	0.00							
31	Chandigarh	2.19	0.77	0.00				0.09	0.00							
32	Dadra & Nagar Havali	0.00	0.00	0.00				0.09	0.00							
33	Daman & Diu	0.00	0.00	0.00				0.11	0.00							
34	Delhi	0.00	0.00	0.00	0.50	0.00	0.00	0.10	0.00					1.00		
35	Lakshdweep	4.54	2.27	0.00				0.17	0.00							
36	Pondicherry	0.00	0.00	0.00	1.63	0.82	0.88	0.24	0.07					1.00	0.27	0.27
	<b>Total</b>	<b>456.70</b>	<b>210.42</b>	<b>70.69</b>	<b>650.50</b>	<b>511.42</b>	<b>408.39</b>	<b>31.00</b>	<b>21.03</b>	<b>1.09</b>	<b>1333.44</b>	<b>1027.44</b>	<b>298.83</b>	<b>256.75</b>	<b>227.72</b>	<b>227.72</b>

**Details of State-wise funds allocated, released and expenditure under schemes being implemented by Department of Agriculture, Cooperation and Farmers Welfare during 2018-19**

(Rs in Crore)

Sl. No.	Name of the Scheme	Mission for Integrated Development of Horticulture (MIDH)			National Agroforestry & Bamboo Mission (Erstwhile National Bamboo Mission) (NABM)			Rashtriya Krishi Vikas Yojana (RKVY)			Per Drop More Crop component of PMKSY			Sub-Mission on Agro forestry (SMAF)		
		Name of the State	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.
1	Andhra Pradesh	114	102.93	69.73	11.84	7.1	0	204.71	199.30	73.94	520.00	360.00	340.71	2.50	0.00	0.00
2	Arunachal Pradesh	26	10	1.84	22.55	11.27	0	18.58	8.79	0.00	25.00	12.50	0.00			
3	Assam	84	56	28	23.15	5	0	202.29	101.82	0.00	90.00	0.00	1.10			
4	Bihar	22.5	9	10.36	0	0	0	168.39	82.67	0.00	55.00	27.91	0.00	3.00	0.00	0.00
5	Chhattisgarh	123	92.25	50.87	4.56	0	0	116.43	57.89	34.85	91.00	20.00	0.74	3.00	1.50	0.00
6	Goa	4.5	2.25	1.09	0	0	0	15.00	7.45	0.00	3.00	1.20	0.00			
7	Gujarat	127	95.25	47.96	0	0	0	117.22	54.62	0.00	345.00	272.50	164.33	5.00	2.50	0.00
8	Haryana	110	71.6	48.66	0	0	0	66.07	32.11	18.48	43.00	23.96	0.65	2.00	0.00	0.00
9	Himachal Pradesh	27.5	23.75	44.84	0	0	0	23.84	23.09	0.00	30.00	18.00	9.61	2.00	1.00	0.00
10	Jammu & Kashmir	47.5	20	59.55	0	0	0	19.83	9.59	0.00	13.00	7.80	0.00	3.00	1.50	0.00
11	Jharkhand	34	0	22	6.42	3.21	0	101.51	1.51	0.00	75.00	10.00	0.00	4.00	1.00	0.00
12	Karnataka	130	110	43	16.73	10	0	115.38	106.44	32.99	405.00	303.00	58.55	5.00	2.50	0.00
13	Kerala	39.5	68.53	14.4	8.28	5.8	0	62.29	61.98	17.78	22.00	4.00	0.00	3.00	0.00	0.00
14	Madhya Pradesh	38.5	31.76	18.61	21.24	10.62	0	174.38	87.85	43.93	275.00	100.00	31.18	3.50	0.00	0.00
15	Maharashtra	158	57	61.52	19.88	11.93	0	245.14	122.51	0.00	480.00	360.00	82.20	4.00	2.00	0.00
16	Manipur	37	15.5	35.78	8.99	4.5	0	16.53	7.41	0.00	40.00	20.00	13.00			
17	Meghalaya	42	21	8.05	0	0	0	20.58	8.60	0.00	40.00	12.00	0.00	1.50	0.00	0.00
18	Mizoram	30	10	10.26	18.94	9.5	0	11.80	5.21	0.00	75.00	13.90	10.03	1.50	0.75	0.00
19	Nagaland	32	10	16.57	12.48	6.24	0	37.15	35.92	12.56	35.00	17.50	10.00	1.50	0.75	0.00
20	Odisha	89	21	5.6	7.54	0	0	198.80	95.20	64.89	70.00	42.00	18.10	4.00	2.00	0.00
21	Punjab	71	35.5	11.12	0	0	0	90.60	40.89	0.00	15.00	0.00	0.03	2.00	1.28	0.00
22	Rajasthan	90.5	52	16.83	0	0	0	160.00	153.28	0.00	240.00	144.00	0.00	4.00	0.00	0.00
23	Sikkim	25	22	28.85	6.89	3.44	0	14.06	6.83	6.25	70.00	35.19	8.93			
24	Tamil Nadu	98	99	61.29	0	0	0	169.30	167.40	58.72	355.00	177.00	149.73	2.50	0.00	0.00
25	Telangana	28	0	6.32	6.69	0	0	258.58	128.69	0.00	348.00	122.00	3.67	3.00	0.00	0.00
26	Tripura	44	0	7	24.59	12.3	0	53.45	25.91	0.00	25.00	15.00	0.00			
27	Uttar Pradesh	67	50.25	40.56	0	0	0	333.55	165.43	0.00	115.00	69.00	0.91	4.00	0.00	0.00
28	Uttarakhand	55	40	38.43	14.39	6.91	0	22.78	12.24	7.51	43.00	25.80	12.41			
29	West Bengal	44	15	10.25	0	0	0	194.21	95.73	0.00	40.00	24.00	0.00			
30	A&N Island	2	0	0.04	0	0	0	2.30								
31	Chandigarh	0	0	0	0	0	0	0.20								
32	Dadra & Nagar Haveli	0.5	0	0	0	0	0	2.90								
33	Daman & Diu	1.5	0	0	0	0	0	0.50								
34	Delhi	0.5	0	0	0	0	0	3.30								
35	Lakshdweep	0.8	0	0	0	0	0	0.30								
36	Pondicherry	3	1.5	0.47	0	0	0	2.70								
	<b>Total</b>	<b>1846.80</b>	<b>1143.07</b>	<b>819.85</b>	<b>235.16</b>	<b>107.82</b>	<b>0.00</b>	<b>3244.63</b>	<b>1906.35</b>	<b>371.90</b>	<b>3983.00</b>	<b>2238.26</b>	<b>915.88</b>	<b>64.00</b>	<b>16.78</b>	<b>0.00</b>

MIDH:- During 2018-19, an additional amount of Rs.56.03 crore has been released to mitigate the floods in Kerala.

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